

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1001
ANSWERED ON:27.07.2001
EXPORT OF SUGAR
ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether India is currently holding export quota for sugar to European Union to the tune of 20,000 tonnes each year;
- (b) whether the European Union has prepared a new sugar regime which attempts to reduce the quota for Indian sugar;
- (c) if so, whether this will have an adverse effect on Indian sugar industry which is already passing through a crisis; and
- (d) the steps being taken to face the challenge created by European Union for reduction in Indian sugar quota?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SREENVASA PRASAD)

(a),(b),(c)&(d): European Union had allocated to India 20000 tonnes of sugar (10000 white and 10000 raw) for export to European Union under preferential quota annually. The quota for export of raw sugar was for six years from 1.7.1995 till 30.6.2001. Embassy of India Brussels has taken up the issue of renewal of quota of 10000 tonnes of raw sugar for export to European Union by India with European Commission. In bilateral talks Government has taken up the issue of increasing allocation of white sugar for India under preferential quota.